

to Security Guard Board, Greater Bombay for providing services of 167 personnel.

(b) The emoluments were last revised from August 1, 1990.

(c) In the month of October, Air India paid an amount of Rs. 17,768 as overtime to the Security personnel.

(d) Does not arise.

Sale of Sura

1850. SHRI NAWAL KISHORE RAI:
SHRI GOPINATH GAJAPATHI:

(a) whether the Ayurvedic medicine 'sura' is twice as potent as whisky and half as expensive;

(b) if so, whether it is being sold all over Delhi openly;

(c) the action taken or proposed to be taken against the persons selling the same without any restrictions; and

(d) the relief, rehabilitation and treatment provided to the victims of spurious 'sura' tragedy in Delhi recently?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Some Ayurvedic medicines contain self-generated alcohol. However, their cost in comparison to whisky has not been studied.

(b) Spurious liquor was sold under the label of Ayurvedic medicine.

(c) A case under Section 284/304 IPC has been registered by Delhi Police against manufacturers and vendors of spurious liquor in the name of Ayurvedic medicine. 93

persons have also been arrested in the extensive raids carried out in Delhi. 337 criminal cases have been registered.

(d) An ex gratia assistance of Rs. 10,000/- to the next of kin of each deceased and Rs. 5,000/- to each person rendered blind by the consumption of this spurious liquor has been sanctioned by the Delhi Administration.

[Translation]

Vayudoot Service between Delhi and Kanpur

1851. SHRI KESRI LAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Vayudoot Services between Delhi and Kanpur have been suspended;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to start Vayudoot services from Kanpur to Delhi, Calcutta, Madras and other important cities of the country?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Vayudoot services between Delhi and Kanpur have been suspended due to shortage of aircraft capacity.

(d) Due to capacity constraints, there is no possibility of restoration of Vayudoot services from Kanpur at present. Kanpur is already connected by Indian Airlines flights.

[English]

Cancellation of Trains on Bangalore-Mysore Route

1852. SHRI MATI CHANDRA PRABHAKAR : Will the Minister of RAILWAYS be pleased to state:

(a) whether some trains between Bangalore and Mysore were cancelled recently; and

(b) if so, the names of those trains and the reasons for their cancellation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Due to gauge conversion works, 6205 Tippu Express and 6212 Nandi Express have been cancelled fully and the run of 231/232, 229/234 and 233/230 passengers curtailed.

Anganwadi Workers in ICDS project in Andhra Pradesh

1853 SHRI M.V.V.S MURTHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the total 'Anganwadi' workers working under Integrated Child Development Services (ICDS) programmes in Andhra Pradesh;

(b) their service conditions, salaries and other amenities provided to them; and

(c) whether there is any proposal to extend/increase the Anganwadis service in that State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) The total number of Anganwadi Workers sanctioned in the ICDS programme in Andhra Pradesh is 21879. In addition, 21879 helpers are also sanctioned. Out of these, 850 Anganwadi Workers and 850 Helpers are in the State

Sector ICDS while the rest are in the Central Sector ICDS.

(b) Anganwadi Workers are voluntary part-time workers getting a monthly honorarium ranging from Rs. 225.00 to Rs. 325.00 depending upon their experience and educational level. The helpers are also honorary workers and are paid honorarium of Rs. 110.00 per month.

Instructions have also been issued to the effect that the State Government may consider suitable recruitment rules wherein qualified Anganwadi Workers can be considered for appointment as Supervisors.

Leave: Anganwadi Workers and Helpers are permitted to take 20 days of annual leave 10 days at a time for attending to private affairs and during illness. They are further allowed paid absence for maternity or in the even of abortion/miscarriage after completing tenure of one year.

T.A. TADA can be paid from the ICDS budget to the Anganwadi Workers and Helpers for attending monthly meetings or short term reorientation/training courses according to laid down norms.

(c) In Andhra Pradesh, a World Bank assisted ICDS programme is under implementation under which 110 Blocks are to be covered. Cut of these 87 blocks have already been sanctioned. This programme has additional components such as scheme of Adolescent Girls, Women Integrated Learning for Life (WILL), Mobilization and Income Generating Programme for Women, Nutrition Rehabilitation Centres and Improved Communication.

Upgradation of wait listed status of India Airlines tickets

1854. SHRI SOMJIBHAI DAMOR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: